

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 3443 – JK (LD) of 2025

DATED:- 25 - 03 - 2025

Sanction is hereby accorded to the appointment of Officer of Planning Development and Monitoring Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

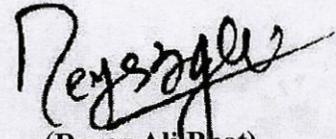
Secretary to Government

Dated:- 25- 03 - 2025

No:-LAW-OIC/03/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, PD & MD Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No:- 3443 - JK(LD) of 2024 dated 25.03.2025.

Sr. No.	Case No. SWP/OA/CPSW	Title of the case	OIC	Mobile No. and Email-ID	
1	SWP No.3529/2014 T.A. No.8040/2021	Satpal Sharma V/s State of J&K &Ors.	Sh. Mudassir Yaqoob Zargar, Deputy Director Directorate of E&S.	9419253853 jandk- des@jk.gov.	
2	SWP No.3592/2015 T.A. No.8194/2021	Parveen Sharma v/s State & Others			
3	SWP No.1065/2016 T.A No.47/2022	Tariq Hussain V/s UT of J&K & Ors.			
4	SWP No.2902/2016 T.A No. 6199/2021	Mumtaz Akhter V/s UT of J&K & Ors.			
5	WPC No.800/2021 T.A No. 106/2023	Sujata Kapoor V/s State The PDMD			
6	SWP No.1430/2010 T.A No. 1865/2022	Farat Tasleem V/s UT of J&K & Ors.		Sh. Inam Ul Haq, Deputy Director, Directorate of E&S J&K.	7051837970 jandk- des@jk.gov.in
7	SWP No.401/2013 T.A No. 4726/2021	Gh. Mohi Ud Din Dar V/s PD&MD			
8	SLP No. 1124/2022	UT of J&K & Ors. V/s Mohd Iqbal Hussain & Anr.			
9	SWP No.2728/2015 T.A No. 1037/2021	Rifat Nazir V/s UT of J&K & Ors.			
10	O.A. No.88/2025	Rifat Nazir V/s UT of J&K & Ors.			

Reyazul

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